(c) whether Government would commensurately increase the amount under the special component plan in view of rise in SC population in Uttar Pradesh and would consider to provide the amount to the State, by immediately releasing it?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) and (b) The details of Special Central Assistance to Scheduled Castes Sub Plan (SCA to SCSP) and Special Central Assistance to Tribal Sub Plan (SCA to TSP) released to the State Government of Uttar Pradesh during the last three years and current year are given below:

(Rs. in lakhs)

Year	Amount released under	
	SCA to SCSP	SCA to TSP
2008-09	14351.57	644.25
2009-10	10426.82	0.00
2010-11	16621.42	0.00
2011-12 (upto 31-8-2011)	7484.48	0.00
	(First instalment)	

(c) SCA to SCSP is released, to the States/UTs, on the basis of set criteria which, *inter-alia*, include Scheduled Caste population of the State and percentage of Scheduled Caste Sub Plan to the Annual Plan as compared to SC population percentage of the States/UTs.

## Harassment at institute of higher learning

3978. DR. BHALCHANDRA MUNGEKAR: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether students from Scheduled Castes communities face harassments in the institutes of higher learning, particularly at the IITs, IIMs and AIIMS;
- (b) whether it is a fact that some of the students from deprived sections committed suicides in the above mentioned institutes; if so, the details of such cases in the last two years; and
- (c) the steps taken so far to prevent harassment of deprived section students in these institutes?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) to (c) The requisite information is being collected and will be laid on the tabled of House.

## Vacant posts in DGCA

†3979. SHRI MOTILAL VORA:

SHRI SATYAVRAT CHATURVEDI:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the number of sanctioned posts of flying standard, aerodrome standard, airworthiness, air safety, air transport, flying training, training lecence, airspace and air traffic management at present in Directorate General of Civil Aviation and the number of posts lying vacant out of these and since when they are lying vacant;
- (b) whether vacant posts are having adverse effect on the operation of flights from the airports;
  - (c) if so, the action taken by Government to fill these vacant posts; and
  - (d) by when these posts would be filled?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) Against the total sanctioned posts of 1198 posts in Directorate General of Civil Aviation (DGCA), 631 are lying vacant. These vacancies are mostly new/additional posts created in May, 2009.

- (b) Shortage of manpower is not affecting passenger safety as DGCA is managing its regulatory functions by prioritizing them appropriately and by recruiting experts on secondment/contract basis.
- (c) and (d) As per the Phasing Plan approved by Department of Expenditure, the posts are required to be filled by 30.4.2012. Ministry has taken up the matter with UPSC for expeditious finalisation of recruitment.

## Kapudia and Kapadia communities of Orissa

†3980. SHRI RUDRA NARAYAN PANY: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that 'Kapudia' and 'Kapadia' the two identical communities are living in Orissa;

†Original notice of the question was received in Hindi.